

HIGH COURT OF HIMACHAL PRADESH, SHIMLA

No.HHC/GPF/Adv./Withdrawal/97

Dated, Shimla-1, the June 5th, 2013.

NOTIFICATION

In exercise of the powers conferred upon him vide Notification No.Fin-C-A(3)-1/98 dated 29.9.1999, issued by the F.C.-cum-Secretary(Finance) to the Government of Himachal Pradesh and in supersession of earlier Notification of even number dated 5th March, 2011, Hon'ble the Chief Justice is pleased to delegate the powers of sanction of advances/withdrawals from the General Provident Fund to the Officer-On-Special Duty (Vigilance, Finance & Accounts), High Court of Himachal Pradesh, Shimla, in respect of Gazetted /Non-Gazetted Officers/Officials of this High Court Registry with immediate effect.

Hon'ble the Chief Justice is further pleased to order that Registrar (Judicial & Judges Branch), High Court of Himachal Pradesh, shall exercise the same powers in the absence, on leave or otherwise of the Officer-On-Special Duty (Vigilance, Finance & Accounts) and in the absence of both, such powers of sanction shall be exercised by the Registrar General of this High Court.

By Order


REGISTRAR GENERAL

Endst. No.HHC/GPF/Adv./Withdrawal/97

Dated, Shimla-1, the June 5th, 2013.

15/99-192

Copy forwarded to:-

1. The Registrar Administration-cum- Principal Private Secretary to the Hon'ble Chief Justice.
2. Principal Secretary (Fin.) to the Government of H.P. Shimla-2.
3. The Principal Secretary (Home), to the Government of H.P. Shimla-2.
4. The Accountant General (Audit), H.P. Shimla-3.
5. The Accountant General (A&E), H.P. Shimla-3.
6. Registrar (Inspection, Confidential Branch & Budget)/Registrar (Judicial & Judges Branch) High Court of Himachal Pradesh.
7. The OSD-Vigilance, Finance & Accounts/OSD-Protocol, Establishment and Buildings (High Courts & Subordinate Courts)/OSD Personnel, Organization & Administration and Library, OSD Central Coordinator/ Computer Cell.
8. The Administrator-Assistant Coordinator, Main Mediation Centre.
9. The NIC Officers posted in the High Court are requested to upload the above Notification on the High Court Website today itself.
10. All the Additional Registrars;
11. All the Deputy Registrar/Assistant Registrars/ Court Masters/ Secretaries/Protocol Officer/Public Relations Officer;
12. The Treasury Officer, Capital Treasury, Shimla-2.
13. All the Section Officers/Chief Librarian.
14. Guard file.


REGISTRAR GENERAL